

**Statement-II**

*Unemployment Rate (in percent) in usual status (ps+ss) for  
different age group during 2017-18*

**All-India**

Age-group	Rural		Urban	
	Male	Female	Male	Female
15-29 years	17.4	13.6	18.7	27.2
15 years and above	5.7	3.8	6.9	10.8
All	5.8	3.8	7.1	10.8

Source: Annual Report, PLFS: 2017-18.

**Labour Code on Safety to protect labourers in workplace**

1379. SHRI RITABRATA BANERJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is working on a Labour Safety Code to protect labourers in the workplace and if so, the details thereof; and

(b) whether most of the labour force will be excluded, as some experts have asserted, because of the conditions mentioned in the recognized labourers as per the Code and if so, the ways in which the large labour community will be protected?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) In line with the recommendations of the Second National Commission on Labour, a draft Labour Code on Occupational Safety, Health and Working Conditions has been prepared by amalgamating, simplifying and rationalizing the relevant provisions of 13 Central Labour Acts in relation to occupational safety, health and working conditions, hours of work/leave/holiday, welfare, general duties of employers, employees, architect, manufacturers and enforcement mechanism. Presently the draft Labour Code on Occupational Safety, Health and Working Conditions is at pre-legislative stage.

**Significance of employment exchanges**

1380. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware of the fact that employment exchanges are gradually loosing their significance due to one reason or the other;